## <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 234 of 2015 <u>&</u> IA No. 386 of 2015

Dated: 1<sup>st</sup> May, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Punjab Biomass Pvt. Ltd.			Appellant(s)
Punjab State Electricity Regula	.Vs atory Commi	ssion & Ors.	Respondent(s)
Counsel for Appellant(s)	:	Mr. Nimesh Ku. Jha Ms. Shikha Ohri	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar fo	r R.1
		Mr. Anand K. Ganesa Mr. Sandeep Rajpurc	
		Mr. Aditva Grover	

Mr. Aditya Grover Mr. Ajay Mehtrotra for R-3

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt